GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL & TRAINING)

LOK SABHA
UNSTARRED QUESTION NO. 1028
(TO BE ANSWERED ON 26.07.2023)

VACANT POSTS

1028. SHRIMATI MALA ROY:
   SHRI NAMA NAGESWARA RAO:

   Will the PRIME MINISTER be pleased to state:

   (a) the details of the total vacant posts existed in Government departments including
       corporations and other Government agencies across the country during the past ten years
       as on 30/06/2023;

   (b) whether all the vacancies were filled up during the past ten years, if so, the details
       thereof, year-wise and if not, the reasons therefor; and

   (c) the action taken/proposed to be taken to fill up all the vacancies and the time by which
       the recruitment will be completed?

   ANSWER

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES
AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER’S OFFICE
(DR. JITENDRA SINGH)

(a) to (c): As per the Annual Report of Pay Research Units of the Department of Expenditure, the
   total vacant posts in Government departments, as on 01.03.2022, was 9,64,359. The Central
   Ministries/ Departments/ Central Public Sector Undertakings (CPSUs)/ Autonomous Bodies,
   including Health & Education Institutes, Public Sector Banks etc. make recruitment either
directly or through recruitment agencies, such as Staff Selection Commission, Union Public
Service Commission, Railway Recruitment Board, Institute of Banking Personnel Selection etc.
Filling up of vacant posts in various Ministries/ Departments is a continuous process. As part of
Rozgar Mela, the vacant posts are being filled in a Mission Mode. Rozgar Mela events are being
held across the country and the new appointees are being inducted into various Central
Ministries/ Departments/ Central Public Sector Undertakings (CPSUs)/ Autonomous Bodies/
Public Sector Banks etc.

DoPT has been directing Ministries/ Departments of the Central Government, from time
to time, to fill up vacant posts in a time bound manner.

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